## NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

C.P.No.05/2016

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 10th October 2017, 10.30 A.M

Name of the Company		Jatin Karnani & Ors.		
	*	-Versus-		
_		Neelachal Minerals Limited & Ors.		
Under Section		397/398		
SI.	Name & Designation of Authorized		Appearing on behalf of	Signature with
No.	Representative (IN CAPITAL			date
	LETTERS)			

1. Mr. Nirmaly a Dasgupta
Advocate

Hr. Anujit Biswas
Advocate

for the respondent

8. KMB. A mo-7

1. MANDU BHUTERIA, Adv.

J. URMILA CHAKRABORTY, Adv.

For the 10th

ORDER

ORDER

The Ld. Counsel for the Respondent Nos. 1 to 4 and 7 are present.

No one is present from the side of the petitioner(s).

List on 29-11-2017 for argument on the Company Petition along with pending Company Application, if any.

(Jinan Kk) Member(J) (Vijai Pratap Singh) Member(J)